

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 376
TO BE ANSWERED ON 21st July, 2023

Production of Generic Drugs

†376. SHRI VINOD L. CHAVDA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the details of the share of India in global trade of generic drugs;
- (b) the quantum and value of generic drugs produced during the last three years and the current year along with the value and quantity of such products which have been exported and imported, category-wise and year-wise;
- (c) the respective share of generic and nongeneric drugs in total sale of drugs in India including those sold in Government hospitals; and
- (d) the steps taken/proposed to be taken by the Government to promote the use of generic drugs including the mandatory provision for physicians to provide prescription of generic drugs and the outcome of these steps?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) to (c): Indian Pharmaceuticals Industry is 3rd largest by volume and 13th largest by value in the world. It is one of the largest supplier of generic medicines with about 20% share in the global supply and produces more than 60,000 generic drugs across 60 therapeutic categories. The data pertaining to turnover, export and import of the Pharmaceutical sector during the last three years is as under:

Financial Year	Turnover	Export	Rs. in crore
			Imports
2019-2020	2,89,998	1,40,537	40,139
2020-2021	3,28,054	1,74,064	46,808
2021-2022	3,44,125	1,74,955	60,060

Data pertaining specifically to generic drugs is, however, not maintained.

(d): In order to provide quality generic medicines at affordable prices to all citizens, especially the poor and the deprived ones, *Pradhan Mantri Bhartiya Janaushadhi Pariyojana* (PMBJP) has been launched by the Department of Pharmaceuticals wherein about 9,512 dedicated outlets known as *Pradhan Mantri Bhartiya Janaushadhi Kendras* (PMBJKs) have been opened till 30.06.2023.

Further, Clause 1.5 of Indian Medical Council (Professional Conduct, Etiquette and Ethics) Regulations, 2002 prescribes that every physician should prescribe drugs with generic

names legibly and preferably in capital letters and shall ensure that there is a rational prescription and use of drug. Registered Medical Practitioners have been directed by the Ministry of Health & Family Welfare from time to time to comply with the aforesaid provisions. States have also been advised by the Ministry of Health & Family Welfare to ensure prescription of generic drugs and conduct regular prescription audits in public health facilities.
